

GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING
RAJYA SABHA
QUESTION NO 26.07.2010
ANSWERED ON
TASK FORCE FOR DRAFT CONTENT CODE .

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Shri Nand Kumar Sai

Will the Minister of RURAL DEVELOPMENT INFORMATION AND BROADCASTING be pleased to state :-

- (a) whether the Government has set up a task force for holding wider consultations with stakeholders before taking any decision on the provisions of draft content code under the Cable Television Networks (Regulation) Act, 1995;
- (b) if so, the details thereof;
- (c) whether the said task force has submitted its report;
- (d) if so, the details of the recommendations made therein; and
- (e) the details of actions, so far, taken by Government thereon?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C. M. JATUA)

(a) and (b) : A Task Force has been constituted under the Chairmanship of Secretary, Ministry of Information and Broadcasting in November, 2009 to hold wide ranging consultations with stakeholders to understand their perspective on the need, scope, jurisdiction, organizational structure, powers and functions of an independent Broadcast Regulator and the issues relating to regulation of content and furnish its recommendations to the Government.

The Task Force includes two representatives each of broadcasting associations like Indian Broadcasting Foundation (IBF), News Broadcasters Association (NBA) and Broadcast Editors' Association (BEA) along with the Ministry officials.

The Task Force has held consultations with other broadcasters associations, namely Cable Operators Federation of India, MSO Alliance, journalists, DTH Association, IPTV Forum, Association of Radio Operators of India as also with CII, ASSOCHAM and FICCI. It also held discussions with media experts, members of the civil society, Resident Welfare Associations, academia and consumer groups. It elicited the views of statutory bodies like National Commission for Women (NCW) and National Commission for Protection of Child Rights(NCPCR).

(c): No, Sir.

(d): Does Note arise.

(e) : Does not arise.